## GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

### LOK SABHA UNSTARRED QUESTION NO.2829 TO BE ANSWERED ON 02.12.2016

## CRITERIA FOR APPOINTMENT OF ANGANWADI WORKERS/HELPERS

#### 2829 SHRI BHAIRON PRASAD MISHRA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the criteria/qualification required for appointment of anganwadi workers and helpers in the country;
- (b) whether the Government proposes to fix any minimum education qualification for their appointment; and
- (c) if so, the details thereof and if not, the reasons therefor?

### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ)

(a) to (c) Integrated Child Development Services (ICDS) Scheme is a centrally sponsored scheme which is implemented through State Governments/UT Administrations. The appointment/engagement of officials/honorary workers at all levels under this Scheme is undertaken by the concerned State Government/UT Administration.

As per the ICDS guidelines the Anganwadi Workers who are honorary workers under the Scheme should be from the local village and are selected by a Selection Committee constituted by the State Government/UT Administration.

As per the approved Strengthened and restructured ICDS Scheme, minimum prescribed qualification is Matriculation and age limit is 18-35 years for engagement of Anganwadi Workers and Anganwadi Helpers.

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